

25.8.2008 and 10.10.2008 at various levels, including the Home Secretary and the Union Home Minister; and 4 advisories/communications were sent to the Government of Karnataka between 15.9.2008 to 15.10.2008. In these advisories/communications, the State Government of Orissa was asked/directed to take stringent action against the persons indulging in communal violence, including identification and apprehension of the elements inciting and stoking communal violence/hatred; ensure arrangements to provide security to members of the minority community and their places of worship, etc; undertake comprehensive measures for relief and rehabilitation of the victims and other affected persons, including measures for reconstruction/repair of the residential and other structures that were burnt/damaged during the violence; and, take effective steps to create an environment in which people who had to leave their homes could return at the earliest. Similarly, in the case of Karnataka, the State Government was asked/directed to take immediate steps to stop violence targeted against the minority community and their places of worship, to provide protection against such attacks, to apprehend and take stringent action to bring to justice all those indulging in or inciting communal violence or hatred, and to ensure that an atmosphere of security is created in the affected areas. It was also emphasised that the prevailing situation was in breach of the Constitution and the Law, and that immediate steps required to be taken to ensure that measures as directed in various communications, were taken.

#### **Persons injured in September, 2008 blasts in Delhi**

511. SHRI AMAR SINGH:

SHRI ABU ASIM AZMI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons killed/injured as a result of bomb blasts in the Capital on Saturday the 13th September, 2008;

(b) whether any agency has since owned the responsibility of such blasts;

(c) whether any arrest has been made in this heinous crime which resulted in the killing of several innocent persons; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RADHIKA V. SELVI): (a) 26 persons were killed and 133 were injured as a result of bomb blasts in the Capital on Saturday, the 13th September, 2008.

(b) Some e-mails were received in the name of a Group calling itself Indian Mujahiddin claiming responsibility for the blasts.

(c) and (d) Five persons have been arrested in respect of this incident so far. Further investigations are continuing. It would be premature to disclose details about the same.

#### **Proposal for including Chhattisgarhi Language in the Eighth Schedule**

†512. SHRI BALAVANT ALIAS BALAPTE:

SHRI SHREEGOPAL VYAS:

Will the Minister of HOME AFFAIRS be pleased to state: